

Annexure – 8

Name of the corporate debtor: Doshion Pvt. Ltd; Date of commencement of CIRP: 31-08-2021; List of creditors as on: 30.09.2021

List of operational creditors (Other than Workmen and Employees and Government Dues)

(Amount in ₹)

Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted						Amount of contingent	Amount of any mutual dues.	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered	Amount covered	Whether relate	% of voting share					
1	Ramp Technomation Pvt. Ltd.	U29199GJ2002P TC40764	22.09.2021	3,271,683.00	3,271,683.00	Unsecured	Nil	Nil	No	N.A.	Nil	Nil	Nil	NIL	Clarification sought.
2	Rajasthan State Mines & Minerals	109RJ1949SGC000	22.09.2021	687026040.00	NIL	Unsecured	Nil	Nil	No	N.A.	Nil	Nil	687026040.00	Nil	The matter is under dispute and pending at the Judiciary Authority level and since IRP has only administrative power, the claim can be decided only after receiving order from Judiciary Authority.
3	Link Intime India P Ltd	190MH1999PTC118	23.09.2021	129,800.00	NIL	Unsecured	Nil	Nil	No	N.A.	Nil	Nil	129800.00	Nil	Claim pertains to amount after CIRP commencement date
4	State Sales Tax		24.09.2021	677,198,209.00	357,794,266.00	Unsecured	Nil	Nil	No	N.A.	Nil	Nil	Nil	322,811,796.00	Recalculation of interest sought from the Claimant. Further, there is difference in the aggregate amount principal and interest for which clarification is sought.
TOTAL				1,367,625,732.00	361,065,949.00	-	-	-	-	-	-	-	687,155,840.00	322,811,796.00	